

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 14<sup>th</sup> November, 2018*

HC.VII-14/2018/ **6528** /A. Shri Manash Baruah, Addl. District and Sessions Judge, Cachar, Silchar, is transferred and posted as Judge, Designated Court, Assam, Guwahati, vice Shri Pranjal Das already transferred.

Shri Baruah will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-14/2018/ **6529** /A. On his joining in the post of Judge, Designated Court, Assam, Guwahati, Shri Manash Baruah, Addl. District and Sessions Judge, Cachar, Silchar, is attached with the Judicial Academy, Assam for utilization of his services as a Faculty in the Judicial Academy, Assam, Guwahati.

Shri Baruah will draw his salary, other allowances as admissible under the Rules and all other perks from the Designated Court, Assam, Guwahati.

No.HC.VII-14/2018/ **6530** /A. The Special Judge, Assam, Guwahati will take care of the Judicial work of the Designated Court, Assam, Guwahati, as earlier, until further orders.


By Order,  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-14/2018/ **6531 - 6555** /A.

Dated 14.11.2018

Copy to:-


1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta/ Dhubri
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI & NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati

  
14/11/2018

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14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. The Director, Judicial Academy, Assam, Guwahati
16. Shri Manash Baruah, Addl. District and Sessions Judge, Cachar, Silchar for information and necessary action
17. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
18. The Chief Judicial Magistrate, \_\_\_\_\_
19. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
20. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
21. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
22. The Administrative Officer, Judicial Academy, Assam, Guwahati
23. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
24. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
14/11/2018  
**REGISTRAR (VIGILANCE)**  
PS  
14/11/2018